

Annexure 8

Name of the corporate debtor: **KLT Automotive And Tubular Products Limited** ; Date of commencement of CIRP: **26th September, 2024** ; List of Creditors as on: **11th October, 2024**
List of Operational creditors (Other than Workmen and Employees and Government Dues)

Amount in INR

Sr. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amt Covered By Security Interest	Amt Covered by Guarantee	Whether related party?	% voting share in CoC					
1	Damani Shipping Private Limited	09.10.2024	1,19,339	-	-	-	-	-	-	-	-	-	1,19,339	
2	MW Wiretech Private Limited	09.10.2024	10,63,764	-	-	-	-	-	-	-	-	-	10,63,764	
3	Mahindra Logistics Limited	09.10.2024	5,87,46,736	-	-	-	-	-	-	-	-	-	5,87,46,736	
4	POSCO-India Pune Processing Center Private Limited	09.10.2024	6,34,79,998	-	-	-	-	-	-	-	-	-	6,34,79,998	
5	Prashant Sales and Services	10.10.2024	2,69,142	-	-	-	-	-	-	-	-	-	2,69,142	
6	Mahindra Accelo Limited	10.10.2024	37,14,80,441	-	-	-	-	-	-	-	-	-	37,14,80,441	
7	Advent Tooltech Private Limited	10.10.2024	2,05,03,968	-	-	-	-	-	-	-	-	-	2,05,03,968	
8	IMH Sales and Service	10.10.2024	5,91,382	-	-	-	-	-	-	-	-	-	5,91,382	
9	Ameya Finishing Solutions Pvt Ltd,	10.10.2024	2,33,37,857	-	-	-	-	-	-	-	-	-	2,33,37,857	
10	Sai Lifter	11.10.2024	72,407	-	-	-	-	-	-	-	-	-	72,407	
11	Trumpf (India) Private Limited	11.10.2024	1,02,651	-	-	-	-	-	-	-	-	-	1,02,651	
12	Maharashtra State Electricity Distribution Co. Ltd -Pune	11.10.2024	21,86,930	-	-	-	-	-	-	-	-	-	21,86,930	
	Total		54,19,54,615										54,19,54,615	

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- The claims have been partly or fully admitted based on documents and/or clarifications submitted by creditors to substantiate their claims and may be revised in case any additional information become available.
- The necessary justifications and/or explanations have been requested from the creditors for claims under verification and the whole or part of these claims maybe admitted on receiving sufficient proof in support of such claims.
- In case the amount claimed by any creditor is not precise due to any contingency or any other reason than the best estimate of the amount of the claim has been collated based on the information available.
- The amounts of claims admitted may be partly or fully revised including the estimates of contingent claims as may be considered appropriate based on additional information warranting such revision.
- A creditor shall provide an update on the claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the date of commencement of CIRP i.e. September 26, 2024.